

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

WITH

SLP(C) No. 9889/2015 (XI)

SLP(C) No. 9686/2015 (XI)

SLP(C) No. 19629/2016 (XI)

Date : 22-02-2018 These petitions were called on for hearing today.

For Petitioner(s) Mr. Umesh Babu Chaurasia, Adv.
 Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Kiran Kumar Jaipurkar, AOR

 Mr. Sanjeev Malhotra, AOR

 Mr. Jetendra Singh, Adv.

 Mr. V.K. Kaushik, Adv.

 Ms. Kalpana Sabharwal, Adv.

 Ms. Priyanka Singh, Adv.

 Mr. S. S. Dharma Teja, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 19629/2016

Service of notice is complete on all the respondents but no one has entered appearance on their behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SLP(C) No. 9351/2015

Four weeks time, as last chance is given to the learned counsel for the petitioners to comply with the terms of the order dated 9.1.2018 of this Court in respect of Respondent Nos.1 and 9.

SLP(C) No. 9889/2015

Four weeks time, as last chance is given to the learned counsel for the petitioners to comply with the terms of the order dated 9.1.2018 of this Court in respect of deceased respondent No.10 and respondent Nos. 6,11,12 and 13.

SLP(C) No. 9686/2015

Four weeks time, as last chance is given to the learned counsel for the petitioners to comply with the terms of the order dated 9.1.2018 of this Court in respect of Respondent Nos.12,13 and 16.

List again on 16.4.2018.

SANJAY PARIHAR
Registrar

MG